

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2278
ANSWERED ON:22.08.2013
KHANDWA AIRSTRIP
Virendra Kumar Shri

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the airstrips located at Khandwa and Satna are not flight worthy;
- (b) if so, whether the Government of Madhya Pradesh has requested for transfer both the airstrips to the State Government so that these airstrips may be made flight working;
- (c) if so, whether the Union Government has taken any steps in this regard so far;and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) Satna and Khandwa Airports in Madhya Pradesh belong to Airports Authority of India (AAI). These Airports are fit for non-scheduled and general aviation operations but not suitable for commercial flights.
- (b) No, Madam. No request from the State Government of Madhya Pradesh was received in the Ministry of Civil Aviation. However, the State Government had written to AAI in 2009.
- (c) No, Madam.
- (d) Does not arise.